

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/6728/2020

This the 05th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Nazir Ahmad Kar (aged 47 years), S/o Ghulam Mohammad Kar, R/o Sekidafar, Safa Kadal, District - Srinagar.

.....Applicant
(Advocate: Mr. S.A. Makroo)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt, Agriculture Department, Civil Secretariat, Jammu / Srinagar.
2. Director Agriculture, Kashmir, Lal Mandi, Srinagar.
3. Chief Agriculture Officer, Srinagar, Lal Mandi, Srinagar.
4. Area Development Officer (VEG) Agriculture Kashmir, Lal Mandi, Srinagar .

.....Respondents
(Advocate:- Mr. Amit Gupta, AAG)

O R D E R [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to consider his claim for promotion against the post of Field Assistant Grade-I provided he is otherwise found eligible under the rules, by passing a reasoned and speaking order within a stipulated period of time.

2. In view of the submissions made by the learned counsel for the applicant, the T.A. is disposed of with a direction to the respondents to consider the claim of the applicant for promotion against the post of Field Assistant Grade-I provided he is otherwise found eligible under the rules, by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of two months from the date of receipt of a certified copy of this order.

3. No order as to costs.

4. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present TA.

(ANAND MATHUR)
MEMBER (A)

Anand...

(RAKESH SAGAR JAIN)
MEMBER (J)